NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 942/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name of the Company	Yashdeep Trexim Pvt.Ltd -Vs- Rainey Park Suppliers Pvt.Ltd & Ors		
Under Section	397/398		
No. Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1. Aitobrata M 2. S. Giher h. 3. A. Basu 4. S. Chondhoy 5. A. De.	Atrocale Atrocale Atrocale Atrocale Atrocale Atrocale	Respondent No.17.	Aurieux 12/12/2017
Pocamit Kor. K Sankarshan	Sankan, Adv	Petitioness.	Robert Sar Robert 12/12/
Rajib Mullin Rakesh Son			

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondent nos. 2, 3, 4 and 17 are present.

List it on 13/02/2018.

(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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